

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:42

ANSWERED ON:09.11.2010

IRREGULARITIES IN BIS

Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government has received complaints regarding corruption, irregularities and nepotism in the Bureau of Indian Standards; and

(b) if so, the details thereof and the corrective action taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) & (b): Government receives complaints including anonymous/ pseudonymous complaints from time to time from various sources regarding corruption and other irregularities in Bureau of Indian Standards (BIS). These complaints are examined/ investigated in the light of the instructions/ guidelines issued by the Government of India/ Central Vigilance Commission (CVC) in this regard and disciplinary proceedings are initiated against the officials by BIS in consultation with CVC, etc. wherever required. The concerned agencies also undertake prosecution depending on the available evidence wherever the facts of the case require such course of action. Besides, the Vigilance Department of BIS also conducts audits to monitor the working of various activities of BIS as part of preventive vigilance.